## NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/06/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

:

PETITION NUMBER

: TP(HC)/63,64/CAA/2017

NAME OF THE PETITIONER(S)

: CHENNAI NETWORK INFRASTRUCTURE LTD

NAME OF THE RESPONDENT(S)

: GTL INFRASTRUCTURE LTD

**UNDER SECTION** 

: 230

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

## **ORDER**

Counsel for Applicant is present. He filed memo for withdrawal of the petition stating that a better scheme would be prepared and will be filed in the future, if deemed necessary. Withdrawal of the petition be allowed with permission to file fresh application. Prayer is allowed. The application is dismissed as withdrawn, Permission to file a fresh

S. Jiragente

(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL)

(CH. MOHD. SHARIEF TARIQ) MEMBER (JUDICIAL)